

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA

UNSTARRED QUESTION NO. 1353

ANSWERED ON TUESDAY, 11th MARCH, 2025/PHALGUNA, 20, 1946 (SAKA)

EDUCATION LOANS GRANTED TO STUDENTS FOR OVERSEAS STUDIES

1353. SMT. JEBI MATHER HISHAM:

Will the Minister of FINANCE be pleased to state:

- (a) the details of education loans granted to students for overseas studies during the last five years, State/UT-wise;
- (b) the steps taken to address delays in education loan disbursement for applicants meeting the eligibility criteria;
- (c) whether Government will consider creating a streamlined, single-window mechanism for processing education loans to reduce delays and ensure timely disbursement; and
- (d) the details of education loans disbursed under parental surety, without collateral during the last five years, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SH. PANKAJ CHAUDHARY)

(a) As per the information furnished by Indian Banks' Association (IBA), data on education loans granted to students for overseas studies by Public Sector Banks (PSBs) for last 5 years' state/UT-wise is at Annexure.

(b) All Scheduled Commercial Banks have been advised by Reserve Bank of India to adopt Model Education Loan Scheme (MELS), formulated by IBA. The scheme inter-alia includes the following provisions w.r.t. disbursement of education loan:

- In normal course sanction/ rejection to be communicated within 15 days of receipt of duly completed application with supporting documents in the Bank.
- Rejection of loan application, if any, shall be done with the concurrence of the next higher authority and conveyed to the student stating reason for rejection.

The loan to be disbursed in stages as per the requirement/ demand directly to the Institutions/ Vendors of equipments/ instruments to the extent possible.

(c) A dedicated online platform, the PM-Vidyalaxmi portal, has been developed under the administrative control of Department of Higher Education, Ministry of Education on which students can apply for the education loan from banks of their choice, through a simplified application process.

(d) As informed by IBA, the data on education loans disbursed under parental surety, without collateral is not maintained centrally.

However, MELS states that no collateral security or third-party guarantee is required for loans amount up to Rs. 7.50 lakhs, provided they are eligible for Central Sector Interest Subsidy Scheme/ Credit Guarantee Fund Scheme for Education loan (CGFSEL). Further, as informed by National Credit Guarantee Trustee Company Ltd till 31.12.2024, 9,57,673 number of education loan accounts of ₹ 25656.24 crore have been covered under CGFSEL.

Annexure

State-wise Data of PSBs on Education Loan for Overseas Students from 1.04.2019 to 31.03.2024

Amt in Crore

S.No.	State Name	A/Cs Sanctioned	Amt. Sanctioned	A/Cs Disbursed	Amt. Disbursed
1	ANDAMAN AND NICOBARS	43	11.33	80	9.76
2	ANDHRA PRADESH	27,112	7,690.61	40,114	5,168.34
3	ARUNACHAL PRADESH	10	2.12	15	1.77
4	ASSAM	686	179.63	1,272	142.13
5	BIHAR	916	246.42	1,621	195.94
6	CHANDIGARH	1,238	297.78	1,819	189.29
7	CHHATTISGARH	895	255.99	1,497	195.22
8	DADRA AND NAGER HAVELI AND DAMAN AND DIU	108	23.80	137	16.39
9	DELHI	5,881	1,843.55	8,453	1,267.58
10	GOA	652	181.82	863	127.00
11	GUJARAT	17,064	4,123.88	23,052	2,660.77
12	HARYANA	6,425	1,591.17	8,999	988.07
13	HIMACHAL PRADESH	1,161	236.04	1,789	163.05
14	JAMMU AND KASHMIR	725	131.19	1,029	93.60
15	JHARKHAND	769	222.80	1,188	165.05
16	KARNATAKA	17,617	6,013.01	23,975	4,027.82
17	KERALA	50,389	11,872.09	66,159	7,619.64
18	LADAKH	7	2.32	12	1.90
19	LAKSHADWEEP	2	0.28	2	0.22
20	MADHYA PRADESH	3,733	1,113.10	6,186	819.31
21	MAHARASHTRA	26,603	8,745.35	39,902	6,158.22
22	MANIPUR	82	16.13	120	10.77
23	MEGHALAYA	68	18.49	134	14.99
24	MIZORAM	18	5.25	28	4.30
25	NAGALAND	30	8.23	42	5.70
26	ODISHA	922	278.66	1,448	209.66
27	PUDUCHERRY	506	137.03	738	96.76
28	PUNJAB	10,733	1,814.75	14,311	1,159.05
29	RAJASTHAN	3,447	972.51	5,527	648.83
30	SIKKIM	28	7.05	40	5.99
31	TAMIL NADU	16,266	4,822.88	23,881	3,530.41
32	TELANGANA	26,052	8,150.70	39,081	5,103.77
33	TRIPURA	52	17.75	105	14.91
34	UTTAR PRADESH	5,072	1,489.87	7,327	1,038.68
35	UTTARAKHAND	1,630	428.92	2,332	291.63
36	WEST BENGAL	12,404	971.27	17,533	747.33

Source: IBA